

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR**

**CAUSE LIST 05.12.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NAME OF RESPONDENT'S ADVOCATE'S</i>
1	Mr. Baljinder Singh Sandhu	S.B. Civil Second Appeal (CSA) NO.18/200/Ramesh Chandra V/s Smt. Ugam Devi & Ors.	Mr. NK Rastogi	Mr. Chandraveer Singh

**CAUSE LIST 07.12.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NAME OF RESPONDENT'S ADVOCATE'S</i>
1	Dr. Manjula Choudhary, Advocate	S.B. Criminal Misc. Petition No. 2678/2016 Jai Prakash Saini V/s State of Rajasthan	Mr. Pankaj Sharma	Mr. Jitendra Ojah

उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण,

जोधपुर

---

**“ Help The Needy -- Timely Help May Create History ”**